

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:444
ANSWERED ON:25.08.2000
SURPLUS STOCK OF SUGAR
ANANTA NAYAK;SULTAN SALAHUDDIN OWASI

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there has been a surplus production of sugar during 1999-2000;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government propose to increase the export of sugar in 2000-2001 in view of surplus stock of sugar in the Central Pool;
- (d) if so, the details thereof;
- (e) whether the sugar is being exported at prices lower than the prices of Public Distribution System;
- (f) if so, the reasons therefor; and
- (g) the other steps being taken to utilise the surplus stock of sugar?

Answer

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHANTA KUMAR)

(a),(b),(c),(d),(e),(f) & (g): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a),(b),(c),(d),(e),(f) & (g) OF STARRED QUESTION NO. 444 FOR ANSWER IN THE LOK SABHA ON 25-8-2000.

(a) & (b): The sugar production during the current 1999-2000 (October to September)sugar season as on 31.07.2000 is estimated at 179.44 lakh tonnes (Provisional). The sugar production for the 1999-2000 sugar season is estimated to cross 180.00 lakh tonnes (Provisional).

Taking into account the carry over stocks from the previous season, the total availability of sugar is of the order of 247.00 lakh tonnes against estimated internal consumption of 155 lakh tonnes. State-wise breakup of sugar production during the current 1999-2000 sugar season up to 31.7.2000 is at Annexure.

(c) & (d): There is no central pool of sugar. However, in order to enable the sugar factories to reduce their stocks, Government have allowed export of 10.00 lakh tonnes of domestically produced sugar by the sugar mills/exporters. In order to reduce the losses in exports and to make sugar exports viable, the Government have exempted the sugar factories from levy obligations on the quantity of sugar exported by them. This exemption is available for a period of six months with effect from 01.06.2000.

(e) & (f): The exports are to be made by the sugar factories/exporters as per their commercial judgement. This being commercial exports by the exporters/sugar factories, the Government have no role to play in deciding the price of export.

(g): During the current sugar season, as compared to the previous sugar season, the releases made by the Government both under levy and freesale are higher by 13.52 lakh tonnes.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF STARRED QUESTION NO. 444 FOR ANSWER IN THE LOK SABHA ON 25.8.2000

STATEMENT SHOWING STATEWISE PRODUCTION OF SUGAR DURING THE CURRENT SEASON 1999-2000 (31st JULY, 2000).(PROVISIONAL)

S T A T E (QTY. IN LAKH TONNES)

PUNJAB	3.90
HARYANA	4.74
RAJASTHAN	0.14
UTTAR PRADESH	45.76

MADHYA PRADESH	1.03
GUJARAT	11.41
MAHARASHTRA	64.68
BIHAR	3.70
ASSAM	0.04
ORISSA	0.53
WEST BENGAL	0.07
ANDHRA PRADESH	11.78
KARNATAKA	14.97
TAMIL NADU	15.96
PONDICHERRY	0.48
KERALA	0.10
GOA	0.15
ALL INDIA	179.44